

(c) and (d) Under the liberalised trade policy being followed by the Government, the extent of canalisation is being progressively reduced. Recently, the Government have decanalised more items which include drugs, Di-Ammonium Phosphate (DAP), Kerosene, Liquified Petroleum Gas (LPG) and Low Sulphur Heavy Stock Low Sulphur Waxy Residue.

Increase in Export of Tobacco Products

*103. SHRI V. HANUMANTHA RAO: Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that large tobacco companies have given undertakings to increase export of tobacco products;

(b) if so, the names of such firms and the details of undertakings given by them for products like cigarettes;

(c) what are the projections of cigarette exports in the year 1993-94, in financial terms;

(d) whether any special emphasis is being given to the export of tobacco; and

(e) if so, what are details thereof ?

THE MINISTER OF COMMERCE
(SHRI PRANAB MUKHERJEE) : (a)
No, Sir.

(b) Does not arise.

(c) 3000 million pieces valued at Rs. 45 crores.

(d) and (e) It is targetted to export tobacco and tobacco products valued at US \$ 190 million during 1993-94 as against US \$ 175 million in the previous year.

दिल्ली में राशन कार्डों का नवीकरण

*104 श्री मूलचन्द भोषा :

श्री अजीत जीगी : क्या नागरिक आपूर्ति उपभोक्ता मामले और सार्वजनिक वितरण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या दिल्ली में अगले दो वर्षों के लिए नए राशन कार्डों का नवीकरण पुराने राशन कार्डों के आधार पर किया जा रहा है ;

(ख) यदि हाँ, तो क्या उचित दर दुकानों को राशन कार्डों के नवीकरण हेतु अपेक्षित सामग्री मुफ्त प्रदान कर दी गई है और

(ग) यदि हाँ, तो क्या सरकार को ऐसी शिकायतें मिली हैं कि ये उचित दर की दुकानें इस सामग्री के लिए उपभोक्तियों से पैसे वसूल कर रही हैं ।

नागरिक आपूर्ति, उपभोक्ता मामले और सार्वजनिक वितरण मंत्री (श्री ए. के. एंटनो) : (क) से (ग) : जी हाँ। संघ राज्य क्षेत्र दिल्ली में राशन कार्डों का 1992 में नवीकरण किया जाना था। दिल्ली प्रशासन ने सूचित किया है कि खाद्य कार्डों पर वर्ष 1993 व 1994 के लिए पश्चियां चिपका कर राशन कार्डों का अगले दो वर्षों के लिए नवीकरण किया जा रहा है। उचित दर की दुकानों को ये पश्चियां नि:शुल्क दी गई हैं।

दो उचित दर की दुकानों तथा एक मिट्टी के तेल के डिपो के विरुद्ध एक गुमनाम शिकायत प्राप्त हुई थी। जांच करने पर शिकायत को सही नहीं पाया गया।

Grant of unemployment allowance

*105. SHRI RAM NARESH YADAV : Will the Minister of LABOUR be pleased to state :

(a) what is the number of unemployed persons in the country, State-wise, as on date;

(b) whether Government propose to grant them any unemployment allowance;